

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.3726
TO BE ANSWERED ON 08.12.2016**

POWER TO BANGLADESH

3726. SHRI RAJESHBHAI CHUDASAMA:

**Will the Minister of POWER
be pleased to state:**

- (a) whether Bangladesh has sought more power from our country to meet its rising demand;**
- (b) if so, the details thereof including the details of quantum of power Bangladesh seeks to purchase from the country;**
- (c) the quantum of power supplied to that country presently; and**
- (d) the details of current weighted average tariff of Bangladesh's power purchase?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) & (b) : Power is supplied to Bangladesh under the Memorandum of Understanding (MoU) between India and Bangladesh. Bangladesh have sought additional 60 MW power for meeting it's demand in the Eastern part of Bangladesh.

(c) : During the current year 2016-17 (April – November, 2016), the electricity energy supplied to Bangladesh was about 2991 Million Units.

(d) : The tariff of 250 MW power from Central Generating Station being supplied to Bangladesh is as per the norms determined by the Central Electricity Regulatory Commission (CERC). The weighted average tariff of remaining power is around Rs.5.35 per unit. In addition to this, Bangladesh also pays the transmission charges and other grid related operation charges as per the CERC regulations.
